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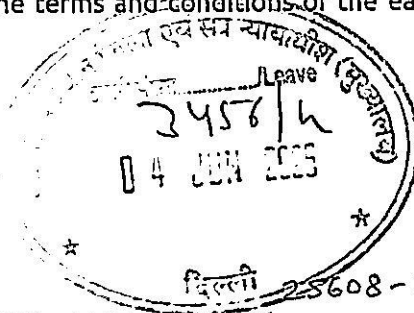
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI

ORDER

In partial modification of the duty roster of Summer Vacations-2026 of South District issued vide no. Judl./F.11/SV/South/Saket/2026/21439-21500 Dated 13.05.2026, it is hereby ordered that:-

1. Sh. Animesh Bhaskar Mani Tripathi, SCJ/RC, South District, will perform duty on 15.06.2026 in place of Sh. Yashdeep Chahal, CJ-02, South District, to hear and dispose of the urgent matters under the Delhi Rent Control Act of South Civil District New Delhi, in accordance with law.
2. Sh. Yashdeep Chahal, CJ-02, South District will perform duty on 18.06.2026 in place of Sh. Animesh Bhaskar Mani Tripathi, SCJ/RC, South District, to hear and dispose of the urgent matters under the Delhi Rent Control Act of South Civil District New Delhi, in accordance with law

Rest of the terms and conditions of the earlier order dated 13.05.2026 shall remain the same.



G Singh
2/6/26

(GURVINDER PAL SINGH)

Principal District & Sessions Judge,
South District, Saket Courts Complex
New Delhi *ks*

No. Judl./F.11/SV/South/Saket/2026/_____ New Delhi, Dated: 02/6/26

Copy forwarded for information and necessary action to: -

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi
2. The Principal District & Sessions Judge (H.Q.), Delhi, Tis Hazari Court, Delhi.
3. The Principal District & Sessions Judge, North West, South West, East, Shahdara, North-East, New Delhi, North, South East, West Districts.
4. The Officer In-charge, Pool Car Section, Saket Courts Complex.
5. The Officer In-charge, Computer Branch, Saket Courts Complex with the request to upload the same on the official website of the South District.
6. The Officer In-charge, Record Room and Digitization, South District.
7. The Officers concerned.
8. The Branch In-charge of all the Branches, South District, Saket Courts.
9. The Secretary Bar Association of all the District Courts of Delhi & New Delhi.
10. The PRO/APRO of all the District Courts of Delhi & New Delhi.
11. The Website Committee (Hindi & English), Tis Hazari Court, Delhi.
12. PS/Reader to the Principal District Judge & Sessions Judge (South), Saket.
13. Notice Board.
14. R & I Branch for uploading on LAYERS.

G Singh

Principal District & Sessions Judge
South District, Saket Courts Complex
New Delhi *ks*